

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

07/02/2020

O.A./260/59/2020

PRASANT KUMAR ACHARYA
-V/S-
D/O POST

ITEM NO:7

FOR APPLICANTS(S) Adv. : Mr. D. K. Mohanty

FOR RESPONDENTS(S) Adv.: Mr. B. Swain

Notes of The Registry	Order of The Tribunal
	<p>Heard Learned counsel for the applicant and Mr. B. Swain, Learned counsel for the respondents. It is submitted by Learned counsel for the applicant that in similar matter OA No. 654/19, the OA was disposed of with direction to the respondents to dispose of the representation. Applicant's counsel submitted that the grievance of the applicant will be addressed for the present if similar order is passed in this OA to dispose of the applicant's representation at Annexure A/4 by the Respondent No.3 taking into account the instruction of DG, Post, copy of which has been filed in the OA at Annexure A/2.</p>
	<p>Learned counsel for the respondents wants to obtain instructions on the matter.</p>
	<p>In view of the submissions, no purpose will be served by keeping the OA pending. The OA is accordingly disposed of without expressing any opinion on merit, with direction to Respondent No. 3/Competent Authority to consider the representation dated 09.05.2019 (Annexure A/4) filed by the applicant, if it is pending as on date, and dispose of the same as per the provisions of law and keeping in view of circular</p>

at Annexure-A/2, by passing a speaking order, copy of which is to be communicated to the applicant within a period of two months from the date of receipt of a copy of this order.

Copy of this order to Learned counsels of both the sides.

OA is disposed of accordingly. No cost.

(GOKUL CHANDRA PATI)
MEMBER (A)

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